

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 221 & 319 of 2013

Dated : 5th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 221 of 2013

NTPC Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree Bardhan**

**Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Shashank Pandit for R.2
Mr. R.B. Sharma for R.7
Mr. Alok Shankar for R.6**

Appeal No. 319 of 2013

NTPC Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

**Counsel for the Appellant(s) :Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree Bardhan**

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R.1

ORDER

Post these matters for hearing on **09.04.2014.**

**(Rakesh Nath)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**